## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

CP/CA No. 227/2016

## IN THE MATTER OF:

Rajiv Kapur & Ors.

APPLICANT / PETITIONER

The Registrar of Companies & Ors.

RESPONDENT

SECTION:

Under Section 560(6)

Order delivered on 09.10.2017

## Coram:

CHIEF JUSTICE M. M. KUMAR Hon'ble President

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :- Mr. Vivek Malik, Advocate

For the RESPONDENT No. 3 & 4

:- Mr. Anand M. Mishra, Advocate

## ORDER

On behalf of the Learned Counsel a request for adjournment was made on the ground that the arguing counsel has some personal difficulty.

List on 6th November 2017.

CHIEF JUSTICE M. M. KUMAR PRESIDENT

> (DEEPA KRISHAN) MEMBER (TECHNICAL)